

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: 469/2001

Applicant (s)
Badli
Advocate for Applicant (s)

Respondent (s)
U.O.I. & ors.
Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

16.7.2003

Mr. Nand Kishore - counsel for the applicant
Mr. R.G.Gupta - counsel for respondents.

copy of OA
date 13.7.03
date 18.7.03

The learned counsel for the applicant submits that he wants to withdraw this OA with liberty to file a fresh application. ^{Permission} ~~Submission~~ granted. The OA is dismissed as withdrawn with a liberty to file a substantive OA.


(M.L.CHAUHAN)

Member (J)